

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 250/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

**NAME OF THE COMPANY: M/s Vardavinayaka Software And Engineering
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 251(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mohd. Atif, Advocate, Mr. Chinmay Roy, and Mr. Kumar Shivam, Advocates
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For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department.
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ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 22nd January, 2018. ✓

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**